



HIDAYATULLAH NATIONAL LAW UNIVERSITY

RAIPUR

National IPR Essay Writing Competition on
**NAVIGATING IPR CHALLENGES
IN THE ERA OF AI & METAVERSE**

Organised by
DPIIT-IPR Chair, HNLU

In collaboration with

Centre for Innovation & IP Laws
SCHOOL OF LAW & TECHNOLOGY

ABOUT THE COMPETITION

The advent of Artificial Intelligence (AI) and the Metaverse has redefined innovation, creativity, and the consumption of intellectual property (IP). These advancements present unprecedented challenges and opportunities in the domain of Intellectual Property Rights (IPR). From copyright issues in AI-generated content to trademark disputes in the virtual world, the interplay between evolving technologies and the existing legal frameworks necessitates a deeper exploration.

This competition aims to provide a platform for students and research scholars to critically analyze, deliberate, and propose innovative solutions to the challenges that AI and the Metaverse pose to the IPR regime. Through this initiative, we hope to inspire critical thinking and foster academic discourse on navigating the complexities of IPR in the face of rapid technological transformation.

AWARDS AND PUBLICATION

First Prize: Rs. 20,000/- + Certificate of Achievement

Second Prize: Rs. 10,000/- + Certificate of Achievement

Third Prize: Rs. 5,000 /- + Certificate of Achievement

All participants will also be awarded E-Certificates of Participation.

The competition will receive a limited number of entries.

Top Essays will be published in the form of a book.

ELIGIBILITY

The competition is open only to:

Undergraduate & Postgraduate students from any recognized institution in India.

Ph.D. Research Scholars from any recognized institution in India.

EVALUATION CRITERIA

- Relevance to the theme
- Originality and depth of analysis
- Clarity of expression
- Quality of research and referencing
- Practicality and innovation in solutions proposed

The entries will be judged by a panel of eminent academicians, legal professionals & IP experts.

REGISTRATION DETAILS

Registration Fee: Rs. 300/- (Non-refundable)

Payment can be made via Payment Portal:

<https://www.onlinesbi.sbi/sbicollect/icollecthome.htm?corpID=5675243>

Last Date for Registration: **28th December, 2024.**

HOW TO REGISTER

Fill out the Registration Form:

<https://forms.gle/UQvuAjpb6yT4Eu226>

Pay the registration fee using the portal and upload the payment screenshot.

ESSAY SUBMISSION GUIDELINES

Theme: Essays must strictly adhere to the theme, “*Navigating IPR Challenges in the Era of AI and Metaverse*”.

Language: Submissions must be in English.

Word Limit: 3000–5000 words (excluding footnotes).

Formatting:

Font: Times New Roman

Size: 12.

Line Spacing: 1.5.

Footnotes: Times New Roman, Size 10, single spacing (20th Edition Bluebook citation style).

Originality: The essay must be original and not under consideration for publication elsewhere. Plagiarism beyond 10% will result in disqualification. AI-generated content will be subject to strict scrutiny and may lead to rejection.

Co-authorship: A maximum of two authors is permitted.

Submission Format:

The essay must be submitted in .docx format.

File Name: [Author Name] [Essay Title].

Submissions should be emailed to iprchair@hnl.u.ac.in with the subject line: National IPR Essay Submission – [Author Name].

Submission Deadline: 28th January, 2025

Declaration of Result: March, 2025.

ABOUT DPIIT-IPR CHAIR

Department for Promotion of Industries and Internal Trade (DPIIT), Ministry of Commerce and Industry, Government of India, launched a Scheme for Pedagogy & Research in IPRs for Holistic Education & Academia (SPRIHA) in the year 2016 under which IPR Chairs have been set up in select universities and academic institutes. This was in accordance National IPR Policy launched by the Government of India in 2016, which proclaims, as one of the objectives under section 7.2 as, "Strengthen IP Chairs in educational institutes of higher learning to provide quality teaching and research, develop teaching capacity and curricula and evaluate their work on performance based criteria." Primary objectives of the Chair under SPRIHA are to encourage the study of, education in and research on IPR, as well as to promote outreach in IP law. HNLU received the prestigious Chair very recently for its progressive IPR curriculum and intensive research initiatives.

ABOUT THE SCHOOL OF LAW AND TECHNOLOGY (SLT)

The School of Law and Technology (SLT) is the Research Hub of HNLU which is mandated with research, teaching and advocacy in the fields of intellectual property, privacy & data protection, cyber security, digital commerce, artificial intelligence, and policy impact on trade, commerce & society. SLT and its centers undertake research endeavors and projects on policy and practice of the above segments of technology & law Interface.

ABOUT THE CENTRE FOR INNOVATION & INTELLECTUAL PROPERTY LAWS (CI IPL)

The Centre for Innovation and Intellectual Property Laws (CI IPL) is one of the spokes under the hub of SLT. CI IPL aims to serve as a hub for legal scholarship, policy analysis, and capacity building in the domain of innovation and intellectual property laws. With a focus on fostering a comprehensive and incisive understanding of IP rights and their impact on society, CI IPL has robust plans to offer various programs and initiatives to students, scholars, legal practitioners, and industry professionals. CI IPL focuses on adopting an interdisciplinary approach, bringing together professionals from different areas to explore the multifaceted aspects of innovation and IP. The center plans to engage with stakeholders from academia, government, industry, and civil society to facilitate meaningful dialogue and collaboration on emerging issues in the field. By promoting research and scholarship, CI IPL aims to contribute to the development of robust IP laws and policies that balance the interests of creators, innovators, and the public.

ABOUT H NLU

Established in 2003, Hidayatullah National Law University (H NLU) has carved out a niche for itself in the realm of legal education across India. A premier university for legal education and research is celebrating its 20th year of establishment. The university's motto, 'Dharma Sansthanartham,' translates to 'for the sake of establishing the primacy of laws of eternal values'. In line with this ethos, H NLU is dedicated to providing advanced legal education that shapes students into more than just legal professionals, it instills in them a profound responsibility to contribute to society. The university has launched several innovative programmes in the last four years like Lex Osmose, Ex Arca, H NLU Press, Sui-generis, HEXA, H-VISA, HAAI, Health Shield and R-HaS.

FOR ANY QUERIES, PLEASE CONTACT

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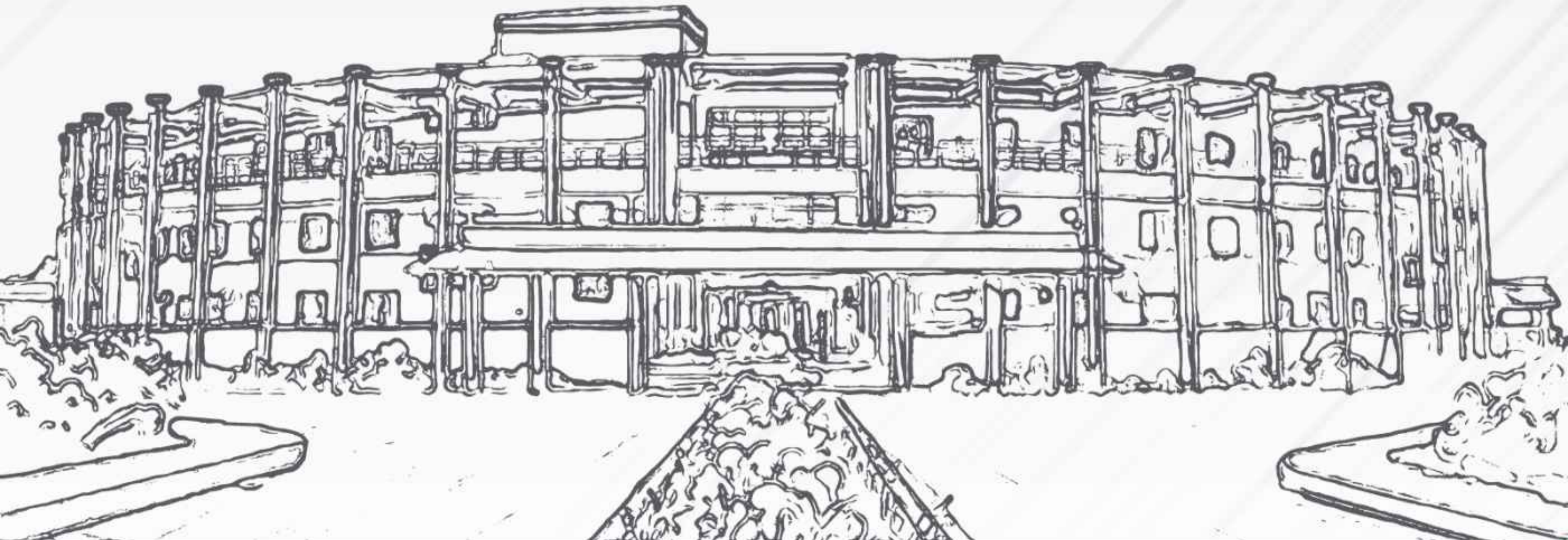
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